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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON: 01-03-2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA110/15	141/16	Hearing	621A	M/s BMM Cements Ltd.& Another

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

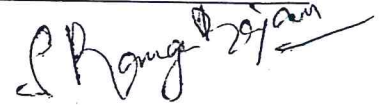
PHONE NUMBER

REPRESENTATION BY WHOM
(Petitioner Respondent)

SIGNATURE


A.M. Sridharan
Rpt. Sr. Rangarajan
98453719897


Petitioner



ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.


Member (J)


Member (T)